

Name of the Corporate Debtor: Asten Realtors Private Limited; Date of Commencement of CIRP: 27-01-2023; List of Creditors as on: 07-05-2023; Name of IP: Mr. RAJENDRAN P. R.; Process Number: 1; Last 5 digit of registration number: 12717

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<a href="#">Annexure 1</a>
2	Unsecured financial creditors belonging to any class of creditors	325	3116691789	318	1836863463	56.56	0	1279828326	0	<a href="#">Annexure 2</a>
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	1752935131	2	1208499800	37.21	0	544435331	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	46	16274555	34	13779908	0.42	0	2494647	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	9199353	2	9199353	0.28	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	39	164778143	34	73615506	2.27	0	91162637	0	<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	108191486	3	105946342	3.26	0	2245144	0	<a href="#">Annexure 9</a>
<b>Total</b>		<b>422</b>	<b>5168070457</b>	<b>393</b>	<b>3247904372</b>	<b>100.00</b>	<b>0</b>	<b>1920166085</b>	<b>0</b>	